

बैज्ञानिक आधार पर किये गये अन्दिभ रासायनिक विश्लेषण के आधार पर शेष दस प्रतिशत का भुगतान किया जाता है। यदि कोई काश्तकार जिला अफीम अधिकारी द्वारा किये गये वर्गीकरण से संतुष्ट नहीं हो, तो उस स्थिति में उसे अपनी उपज सील करने विश्लेषण हेतु अलग से सरकारी अफीम कारखाने को भेजने की छूट है।

प्रत्येक तालि कोन्द्र पर हर रोज लगभग 300 से 400 काश्तकार अफीम लाते हैं। शूक अफीम के नमूनों का सूक्ष्म रासायनिक विश्लेषण किये जाने की प्रक्रिया में बहुत समय लगता है, इसलिए भले ही वहाँ पूर्णतः सुसज्जित प्रयोगशालाएँ स्थापित कर दी जाएँ तो भी तालि कोन्द्र पर प्रति दिन बड़ी संख्या में अफीम के नमूनों का विश्लेषण करना व्यवहार्य नहीं है। तालि कोन्द्रों पर लागू परख की मौजूदा प्रणाली को मिलाकर संतोषजनक ढंग से कार्य कर रही हैं और काश्तकार आमतौर पर उससे संतुष्ट हैं।

Mines given on lease by Orissa Mining Corporation to private Companies and Public Sector Undertakings

*199 SHRI HARIHAR SOREN: Will the Minister of STEEL AND MINES be pleased to state:

(a) the total number of mines given on lease by the Orissa Mining Corporation to different private companies and public sector undertakings during 1978-79, 1979-80 and 1980-81;

(b) the name of those companies;

(c) the total number of iron ore, manganese, limestone, bauxite and chromite mines under operation by the Orissa Mining Corporation at present;

(d) whether it is a fact that some large number of mines managed by Orissa Mining Corporation particularly have been declared closed;

(e) if so the reasons therefor; and

(f) the steps Government propose to take for the revival and exploitation of those mines?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) Under the provisions of Mines and Minerals (Regulation and Development) Act, 1957 and Mineral Concession Rules, 1960, mining leases are granted only by the State Government. The question of Orissa Mining Corporation giving mining leases to private companies and public sector undertakings does not arise.

(b) Does not arise.

(c) During 1980, number of mines operated mineral-wise, by Orissa Mining Corporation are as under:—

I ron Ore	
Manganese ore	5
Chromite	5
Limestone	Nil
Bauxite	Nil

(d) and (e). According to information received from the State Government of Orissa, Orissa Mining Corporation has not closed any mines recently.

(f) Does not arise.

Slippage in Expansion Programme of Bhilai and Bokaro Steel Plants

*200. SHRI TRILOK CHAND:
SHRI JAGPAL SINGH:

Will the Minister of STEEL AND MINES be pleased to state:

(a) whether there has been further slippage in the expansion programme of Bhilai and Bokaro Steel Plants,

(b) if so, details thereof stating the reasons therefor;

(c) the estimated rise in cost of a result thereof; and

(d) the steps taken by Government to remove the bottleneck for expeditious completion of the expansion programme to avoid further escalation in cost?

THE MINISTER OF COMMERCE AND STEEL AND MINES (SHRI PRANAB MUKHERJEE): (a) and (b). Yes, Sir. Further slippages in the expansion projects of Bhilai and Bokaro Steel Plants to 4 million tonne stage each are indicated below:—

Project	Approved revised commissioning Schedule	Likely commission Schedule
Bhilai Steel Plant	Dec. 1981	Oct. 1982
Bokaro Steel Plant	Jun. 1979	March, 1983
" CRMA Complex	Dec. 1982	Sept. 1983

The main factors responsible for slippages in the construction are delays in equipment supply non-availability of critical items from indigenous sources and inadequate resources mobilisation by some of the constructing agencies.

(c) The sanctioned cost estimates as well as the revised estimates of the 4 MT expansion schemes of Bhilai and Bokaro Steel Plant are as below:—

	(Rs. in crores)	
	Sanctioned cost	Revised cost
Bhilai 4 MT expansion	937.71	1459.73
Bokaro 4 MT expansion	947.24	1396.90

The original sanctioned estimates were on the basis of the 1974 prices while the revised estimates were on the basis of 1980 prices in the case of Bhilai, and 1981 prices in the case of Bokaro Steel Plant. As the sanctioned estimates did not include provision for future escalations, a certain increase in the revised cost estimates as well as in actual cost over the original sanctioned estimates was inevitable even if the projects had been completed according to the original schedule. It is difficult to segregate

the amount attributable to escalations arising out of the time over-run from normal escalations.

(d) Frequent review meetings are taken at various levels with the concerned agencies by the plant, SAIL and the Department of Steel to impress upon them the need to adhere to the committed schedule by increase of resources and efforts; wherever possible, intervention of the concerned Ministries is also sought.